

No. DSJ/Bilaspur/Reader/2020-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BILASPUR,
DISTRICT BILASPUR, H.P.

Dated Bilaspur, the 4th May, 2020.

OFFICE ORDER.

It is for the information of the General Public, Advocates, Litigants, Prosecution and all the concerned that in order to take preventing measures from spreading of corona virus (Covid -19), the Civil cases and Criminal Cases fixed during the below mentioned date/period are adjourned for effective hearing :-

Cases fixed for hearing.	Cases adjourned for effective hearing.
04.05.2020	26.05.2020

Further, it is also informed that the cases listed for arguments and order on 04.05.2020 shall be taken on **18.05.2020**.

sd/-
(R.K.Choudhary),
District & Sessions Judge,
Bilaspur, H.P

Endst.No. DSJ/Bilaspur/Reader/2020-179 Dated Bilaspur, the 4th May, 2020.

Copy forwarded to:-

1. The President Bar Association, Bilaspur, for information.
2. The District Attorney, Bilaspur, for information.
3. The Reader of this Court for necessary action.
4. The Civil Ahlmad and Cr. Ahlmad of this office for information and necessary compliance with the directions to place copy of this office order on each case file and put up the case files accordingly.
5. The Astt. Programmer/System Assistants of this office with the directions to upload the office order on the official website of District Court, Bilaspur.
6. The Daftari of this office with the directions to affix the copy of this office order on the notice board for the information of all concerned.

(R.K.Choudhary)
District & Sessions Judge,
Bilaspur, H.P.

NO.SENIOR CIVIL JUDGE/CJM/BLP/READER/2020-
OFFICE OF THE SENIOR CIVIL JUDGE-CUM-CHIEF JUDICIAL MAGISTRATE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 4th May, 2020.

OFFICE ORDER

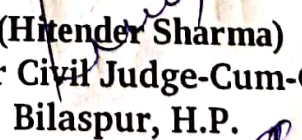
It is for the information of General Public, Advocates, Litigants, Prosecution and all concerned that to prevent from the spread of pandemic of corona virus (COVID-19), the 'civil and criminal cases fixed for today ie. 04.05.2020 is adjourned for effective hearing for 02.06.2020.

However, cases fixed for arguments and orders as well as statement of accused u/S 313 Cr.P.C. shall be taken up on 18.05.2020.

Sd/-
(Hitender Sharma)
Senior Civil Judge-Cum-CJM,
Bilaspur, H.P.

Endst.No.SENIOR CIVIL JUDGE/CJM/BLP/READER/2020-762 Dtd. Bilaspur, the 04.05.2020
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. The Reader of this office, for compliance.
4. The Civil Ahlmad, Criminal Ahlmad and CCT of this office, for necessary compliance with the direction to place copy of this office order on each file and put up the case files accordingly.
5. ✓ The Assistant Programmer/System Assistant of this office with the direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

(Hitender Sharma)
Senior Civil Judge-Cum-CJM,
Bilaspur, H.P. 

NO.SENIOR CIVIL JUDGE/CJM/BLP/READER/2020-
OFFICE OF THE SENIOR CIVIL JUDGE-CUM-CHIEF JUDICIAL MAGISTRATE,
BILASPUR, HIMACHAL PRADESH.

Dated Bilaspur, the 20th April, 2020.

OFFICE ORDER

It is for the information of General Public, Advocates, Litigants, Prosecution and all concerned that to prevent from the spread of pandemic of corona virus (COVID-19), the civil and criminal cases fixed during the period w.e.f. 20.04.2020 to 02.05.2020 are adjourned for effective hearing as under:-

Cases fixed for hearing on.	Cases shall be taken on.
20.04.2020	18.05.2020
21.04.2020	19.05.2020
22.04.2020	20.05.2020
23.04.2020	21.05.2020
24.04.2020	22.05.2020
25.04.2020	23.05.2020
27.04.2020	26.05.2020
28.04.2020	27.05.2020
29.04.2020	28.05.2020
30.04.2020	29.05.2020
01.05.2020	30.05.2020
02.05.2020	01.06.2020

sdv
(Hitender Sharma)
Senior Civil Judge-Cum-CJM,
Bilaspur, H.P.

Endst.No.SENIOR CIVIL JUDGE/CJM/BLP/READER/2020-⁷⁴⁰ Dtd. Bilaspur, the 20.04.2020
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. The Reader of this office, for compliance.
4. The Civil Ahlmad, Criminal Ahlmad and CCT of this office, for necessary compliance with the direction to place copy of this office order on each file and put up the case files accordingly.
5. The Assistant Programmer/System Assistant of this office with the direction to upload the same on the website of District Courts.
6. Notice Board of this Court.

Hitender Sharma
(Hitender Sharma)
Senior Civil Judge-Cum-CJM,
Bilaspur, H.P.